

CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

O.A./100/176/2017

New Delhi, this the 3rd day of January, 2019

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. Pradeep Kumar, Member (A)**

Shri Sunil Kumar Panda
S/o Shri Laxminarayan Panda
Aged about 54 years
At present working as:
Superintending Engineer (Electrical)
Level-1, Group 'A'
R/o Plot No.SJN-B/1, Sahayog Nagar,
At/Po.Budharaja, Sambalpur,
OdishaApplicant

(Through Shri A. Sinha with Shri Sanjiv Joshi, Advocates)

Versus

1. Union of India
Through it's Secretary
Dept. of Personnel & Training,
North Block, New Delhi-110001
2. Union Public Service Commission
Through it's Chairman,
Dholpur House, Shahjahan Road,
New Delhi.
3. State of Odisha
Through it's Chief Secretary
Bhubaneswar, Distt: Khurda-751001
Odisha
4. Shri Devendra Kumar Jena, IAS (earlier OFS)
Additional Secretary to Government
Finance Department,
Through State of Odisha
5. Shri Suresh Chandra Dalai, OSE
Executive Engineer (Civil), Prachi Division
Bhubaneswar, Odisha,
Through State of Odisha

6. Shri Gouranga Charan Das, OPS,
Joint Director (Level-I)
Planning and Convergence Department,
Through State of Odisha
7. Shri Niranjan Sethi, OIS
Joint Director, I & PR Deptt.
Through State of Odisha ... Respondents

(Through Shri Vijendra Singh, for respondent 1
Shri Soumyajit Pani with Shri Chittaranjan Singh, for
State of Odisha
Shri A.K. Behra, for private respondents)

ORDER (Oral)

Justice L. Narasimha Reddy, Chairman

After arguing the OA at some length, the learned counsel for the applicant sought permission of the Tribunal to withdraw the OA without prejudice to the rights of the applicant to challenge the appointment of the selected candidates.

2. We grant permission and dismiss the OA as withdrawn, leaving it open to the applicant to pursue the remedy in accordance with law.

(Pradeep Kumar)
Member (A)

(Justice L. Narasimha Reddy)
Chairman

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